

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. †22
TO BE ANSWERED ON 20.07.2026**

Development of Sports Infrastructure in Dhanbad

†22. Shri Dulu Mahato:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government is aware that despite the presence of exceptional talent in archery and football in rural and tribal areas of Dhanbad (such as Tundi and Topchanchi), there is not a single SAI Training Centre in the district;

(b) the reasons for the inordinate delay in approving a state-of-the-art sports complex under Khelo India scheme for the youth of this major industrial cluster;

(c) whether the tribal players of Dhanbad, who have won medals at national and State level, are being provided the benefits of any special Central scholarship or financial incentive scheme for advanced training, sports kits and nutritional support; and

(d) whether the Government has any time-bound plan to upgrade the dilapidated Digwadih and Golf Ground stadiums of Dhanbad under the infrastructure development fund of 'Khelo India'?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) and (b) 'Sports' being a State subject, the responsibility for development of sports, including establishment of sports training centres and development of sports infrastructure, rests primarily with the respective State/Union Territory Governments. The Union Government supplements these efforts by bridging critical gaps. At present, there is no Sports Authority of India (SAI) Training Centre (STC)

in Dhanbad district, Jharkhand. However, SAI is operating two STCs in the State of Jharkhand at Hazaribagh and Ranchi, imparting training in disciplines such as Archery, Football, Hockey and Athletics. Athletes are inducted into these Centres through a transparent selection process from across the country, with due representation to eligible athletes from the State of Jharkhand.

Further, the Khelo India Scheme is demand-driven scheme. Proposals received from the State/UT Governments and other eligible entities are considered for financial support subject to their completeness, technical feasibility, infrastructure gaps, sporting potential, readiness for implementation and availability of funds under the Scheme.

(c) Sportspersons identified under the schemes implemented by this Ministry, including those from rural, tribal and backward areas, are provided comprehensive support in accordance with the approved scheme norms. The support includes expert coaching, sports equipment, sports science and medical support, boarding and lodging, sports kits, competition exposure, educational expenses, medical insurance and stipend for their training and development.

(d) No such proposal is under consideration in this Ministry.

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